

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00559 of 2019

Tuesday, this the 7th day of January, 2020

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial Member

K.N.Sajeev, Skilled Supporting Staff (SSS)
Central Plantation research Institute (CPCRI)
Regional station, Krishnapuram
Kayamkulam – 690 533
Phone No.8086430435

... Applicant

(By Advocate Mr.R.Rajasekharan Pillai)

Versus

1. The Indian Council of Agriculture Research, (ICAR)
Krishi Bhawan, Dr.Rajendra Prasad Road
New Delhi – 110 001
Represented by its Secretary

2. The Director
Central Plantation Research Institute (CPCRI)
Kudlu P.O, Kasaragod – 671 124

3. The Acting Head , CPCRI, Regional Station
Krishnapuram, Kayamkulam-690533

4. The Chief Administrative Officer
Central Plantation Research Institute
Kudlu P.O (CPCRI)
Kasargod – 671 124

..... Respondents

(By Advocate, Mr.P.Santhosh Kumar)

This application having been heard on 7th January, 2020, the Tribunal
on the same day delivered the following :

.2.

ORDER (ORAL)

HON'BLE Mr.E.K.BHARAT BHUSHAN, ...ADMINISTRATIVE MEMBER

It is submitted by Mr.P.Santhosh Kumar, learned counsel for the respondents that the promotion sought for in the Original Application by the applicant has since been granted and this is confirmed by the learned counsel for the applicant also. However, the learned counsel for the applicant pressed his claim for retrospective promotion with effect from 4.7.2018.

2. We are of the view that the Original Application can be disposed of at this stage by directing the applicant to move a representation for the retrospective promotion, with effect from 4.7.2018. within ten days of receipt of a copy of this order. This shall be duly considered by the respondents who shall dispose of the same within one month from the date of receipt of the representation filed by the applicant. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures

Annexure A1 - True copy of the recruitment rules dated 8.6.2011

Annexure A2 - True copy of the applicant's hall ticket

Annexure A3 - True copy of the mark sheet of the applicant

Annexure A4 - True copy of the order F.No.4(8)2010-Admn.Dated 4.10.2012 of the 1st respondent

Annexure A5 - True copy of the Office Memorandum Admn.F.No.14-2/2017-Estt.I(R&P) dated 7.3.2019 of the 1st respondent

Annexure A6 - True copy of the communication F.No.4(21)/2018-Estt.dated 1.3.2019 from the 4th respondent to the 3rd respondent

Annexure A7 - True copy of the representation dated 22.5.2019 submitted by the applicant before the 2nd respondent
